

श्री छाई० के० बिजौराई : इसी बीच की छान में रखने हुए आर्ट बिजौराई बनाने की स्क्रीन बनाई गई है। बम्बई में पहला आर्ट बिजौराई शुरू हो गया है, दूसरा दिल्ली में मेरे खयाल में दो तीन महीने में शुरू हो जायेगा और संभारस व कलकत्ता में भी दो तीन महीने में शुरू हो जायेगा। हमारी स्क्रीन यह है कि भगले पांच वर्षों में सारे देश में करीब सौ बिजौराई बन जाये जहाँ अच्छी फिल्में दिखाई जा सकें, जो भी अच्छी फिल्में बने चाहें उनको कर्जा दिया गया हो या न दिया गया हो।

श्री इन्द्रजीत गुप्त : मैं पंजाब के बारे में पूछूँ ? पंजाब की फिल्मों के लिए कितना पैसा दिया गया ?

SHRI J K GUJRAL As you know, Sir, Punjabis are self-reliant

अध्यक्ष महोदय : मालूम पड़ता है माननीय सदस्या सवाल पूछने के लिए खड़ी हुई हैं। वे अपना सवाल पूछ लें।

श्रीमती सहोदराबाई राय : मध्य प्रदेश में हिन्दी फिल्मों के लिए कितना खर्चा दिया गया है ? (Interruptions)

SHRI R S PANDEY She is not asking about film studios or television, she is wanting to know as to how much money has been allotted for Madhya Pradesh

श्री सदस्य बिहारी बाजपेयी : डाकुओं के लिए जितनी अच्छी फिल्म मध्य प्रदेश में बन सकती है उतनी अच्छी फिल्म कहीं नहीं बन सकती है।

अध्यक्ष महोदय : उस में मेन एक्टर श्री कछवाय को ही रखना पड़ेगा।

श्री छाई० के० गुजराल : मध्य प्रदेश के लिए जो सर्वस्व पूछा है तो उसके बान्ते कर्जा हम देते हैं अर्थात् बिजौराई निबन्ध द्वारा यह सहायता दी जाती है। उसका ताल्लुक प्रदेशों से नहीं होता है। जहाँ तक मुझे इल्म है मैंबर साहब के कहने के बावजूद भूपाल में कोई स्टुडियो अभी तक खुला नहीं है लेकिन खोलने की सोच रहे हैं।

MR SPEAKER Shri Ramachandran Kadannappalli—not here

SHRI A K Gopalan—absent

Shri Dharamrao Sharnappa Afzalpurkar—absent

SHRI Pampan Gowda—I have been authorised to ask this question

MR SPEAKER : The procedure is that after we finish the whole list and when I take up the second round, I will allow you.

Shri Ebrahim Sulaiman Sait—also absent

Shri K M Madhukar—not here

Shri Daga

अध्यक्ष महोदय : अगर कोई मिनिस्टर ऐबसेट हो तो आप लोगो को कितना गुस्सा आता है।

पिछड़ी योजनाओं की असफलताओं को ध्यान में रखते हुए पाँचवी योजना में प्रस्तावित नई व्यवस्थाएँ

\*228 श्री मूलचन्द डागा : क्या योजना मंत्री यह बताने की कृपा करेंगे कि

(क) क्या सरकार ने पाचवी योजना को करेखा बनाई समय पिछली कर योजनाओं की उल्लिखित और अनुल्लिखित को ध्यान में रखा है;

(ख) क्या सरकार का बिचार पाचवी योजना में कुछ नई-नई मुद्दे वाले शामिल करने का है, और

(ग) यदि हा, तो पाचवी योजना में क्या नई व्यवस्थाएँ करने का प्रस्ताव है ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) (a) to (c) The Approach to the Fifth Five Year Plan has not been finalised by Government so far. The lessons gained from past experience would no doubt be taken into account in the formulation of the Fifth Plan.

श्री मूल अर्थ डोगा अध्यक्ष महोदय, मंत्री महोदय ने मूल प्रश्न के उत्तर में यह कहा है, "पिछले अनुभव से जो सबक सीखने को मिले है उन्हें निस्संदेह ही पाचवी योजना बनाने समय ध्यान में रखा जायेगा।" मैं जानना चाहता हू कि उन्होंने पहली, दूसरी, तीसरी और चौथी योजना में कौन कौन से सबक सीखे हैं ? क्या मंत्री महोदय यह सबक हर साल मचने रहने हैं और हर भगती योजना में पहले सीखे हुए सबक का भुजाने रहे हैं जिससे कि उन्हें उत्तर में कहना पड़ा है वह पिछले अनुभव से मिले सबक का बराबर सीखते रहते हैं।

अध्यक्ष महोदय जो सबक सीखे हैं वह टेबुल पर रख दें।

श्री मूल अर्थ डोगा : अध्यक्ष महोदय, मेरे प्रश्न का उत्तर पिछला था। मैंने पूछा है कि उन्होंने पिछली बार योजनाओं के दौरान क्या क्या सबक सीखे हैं ? पिछली बार योजनाओं के दौरान कौन सी गलतियाँ हुई थीं या सलखिया की हैं, कौन-कौन से बड़े कारण थे ? इसका उत्तर मंत्री जी ने नहीं दिया है।

अध्यक्ष महोदय : एक, दो मिनट में बतला सकते हैं तब तो ठीक है।

SHRI MOHAN DHARIA. In the document on the Mid-term Appraisal of the Fourth Plan, we have brought to the notice of the House and also to the country as to what are the shortfalls and what are the reasons, and they are narrated there. We have taken them into consideration while formulating our Approach to the Fifth Plan document and also while framing the outline for the Fifth Plan.

अध्यक्ष महोदय : हमने से कुछ नहीं निकला है।

श्री अटल बिहारी वाजपेयी : एक भी सबक का पता नहीं लगा।

श्री मूल अर्थ डोगा : अब पाचवी योजना बनने जा रही है तो मंत्री महोदय ने यह सोचा होगा कि पिछली बार योजनाओं के दौरान कौन कौन सी गलतियाँ हुई थीं। मंत्री महोदय बतलाये कि वे गलतियाँ जो पहली, दूसरी, तीसरी और चौथी योजना के दौरान हुईं वह कौन-कौन सी हैं ?

SHRI MOHAN DHARIA. The various drawbacks began right from the formulation of the Plan itself. If at the formulation of the plan projects no proper care is taken either for want of information or due to other difficulties, naturally, at the

stage of implementation, it becomes very difficult. Besides, there are factors like administrative machinery, co-ordination in between the various governments including the State Governments and the Central Government. All these factors have to be taken into consideration. We have pointed out in the Mid-Term Appraisal of the Fourth Plan what are the shortfalls and how they are to be bridged. So, that experience is taken into account.

SHRI B. S. BHAURA: I sit a fact that one of the lessons learnt is this, that for the next planning, it will be better if you replace the Minister?

MR. SPEAKER: What..? •

SHRI B. S. BHAURA: Will replacement of Minister result in better planning? *(Interruption)*

MR. SPEAKER: Order, order.

वह तो बदलते ही रहते हैं ।

SHRI VASANT SATHE: Will the hon Minister be pleased to state whether at least in the next Fifth Plan, the major mistake which arose in the earlier Plan by which the rich became richer, would be rectified at least hereafter? Sir, will he also take care to see that more employment opportunities are generated in the Fifth Plan? What are the positive steps that are being envisaged by the hon Minister in this regard?

SHRI MOHAN DHARIA: Sir, the main object of the Fifth Plan is self-reliance and removal of poverty. Naturally care will be taken to see that the rich do not become richer and to see that those who are in need get at least the bare minimum for their lives. So far as we are concerned, we have got in view these two objectives, as I said, of self-reliance and removal of poverty and with that end in view the whole Plan has been formulated

SHRI VASANT SATHE: What about employment? He has not replied to that.

SHRI MOHAN DHARIA: He will kindly appreciate that employment is very much related to removal of poverty. If poverty is to be eradicated, naturally, we shall have to take care of employment. This is what is being done. I entirely appreciate the point of view of my hon. friend.

SHRI VASANT SATHE: I know it is related to poverty, but what about the steps- I wanted to know the steps you took.

MR. SPEAKER: These are all matters for general discussion on the Plan. These are much too wider questions to be answered in brief supplementaries.

SHRI PILOO MODY: May I make a brief reply on behalf of the Minister, Sir? *(Interruption)*

MR. SPEAKER: Order, order.

SHRI P. G. MAVALANKAR: In view of the fact that during the First Four Five-year Plans the peoples' participation and involvement at the local and regional levels had been far from adequate, will the hon. Minister tell this House, what concrete steps and measures he proposes to take to mitigate this defect and will he see to it that people's participation and involvement really become effective?

SHRI MOHAN DHARIA: I agree with the hon. Member, that people's participation in earlier plans was not adequate and therefore we have requested the State Governments to have Planning Boards at State levels to involve the people more and more both at the State and at the local levels in formulating the Plan and in implementing the Plan.

श्री नाबूरान खहिरवार : पिछली चार पंचवर्षीय योजनाओं में बड़े बड़े 'नगरों' में उद्योगों का केन्द्रीयकरण किया गया है तो क्या उसका एक कारण यह भी है कि हम ने 'पिछड़े इलाकों' में जहाँ पर कि एम्प्लायमेंट ज़िम्मा

विषय समझत है वहाँ पर रुक ने उचित है बड़े बड़े  
कोले हैं जिससे कि बेकारी बढ़ी है तो इसको  
भी क्या सरकार ने अपनी ध्यान में रखा है कि  
पिछले क्षेत्रों में यह उद्योग बंद होले जाय ?

**SHRI MOHAN DHARIA:** We have taken certain measures in the Fourth Plan itself so that there is enough industrialisation in the backward areas. Certain districts have been declared or identified for grant of concessional finance. Besides, some additional districts are also identified for 10 per cent subsidy. Surely, steps are being taken so that there is no unemployment in the rural areas.

**PROF. MADHU DANDAVATE:** One of the major failures in the last Four Plans was that the deficit financing in the First Plan was Rs 333 crores, in the Second Plan it was Rs. 954 crores, in the Third Plan it was Rs. 1133 crores, and in the Fourth Plan, it was Rs 850 crores, and in the approach document for the Fifth Plan, it has been suggested that by the termination of the Fifth Plan, deficit financing will be completely eliminated. What concrete steps do Government propose to see that this particular objective is achieved?

**SHRI MOHAN DHARIA:** Government have taken certain basic decisions so far as the overdrafts by the State Governments are concerned. A scheme has been evolved whereby there will be no further overdrafts which will be taken by the State Governments. Government are also insisting to do away with deficit financing and to mobilise resources to the extent possible. In the Fourth Plan, even though the resources to be mobilised by the Central Government were of the order of Rs. 2100 crores, actually, the mobilisation has been to the tune of Rs 2900 crores, but because of natural calamities and also the war with Pakistan, it was not possible to do away with deficit financing, but that care will be taken by the Government.

SOME HON. MEMBERS rose—

**MR. SPEAKER:** I think that it is much better to have a discussion. This question has taken a lot of time. It is too general a question.

#### Arrest of Freedom Fighters in Goa

**\*230. PROF. MADHU DANDAVATE:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a large number of freedom fighters from Goa were arrested on the 15th August, 1972 at Panjim; and

(b) if so, the reasons of their arrests and the reaction of Central Government thereto?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT)** (a) and (b). No freedom fighter was arrested in Panjim on the 15th August, 1972. However, on the 8th September, 1972 on the occasion of the foundation stone laying ceremony of a youth hostel at Mira-mar, Panjim, 70 persons including 42 freedom fighters were arrested under section 151 Cr.P.C. According to the Goa Administration, these arrests were made as the local police apprehended that the association of freedom fighters was going to disrupt the proceedings of this function.

**PROF. MADHU DANDAVATE:** In the reply it has been stated that probably, the police apprehended a breach of peace and that was why these freedom-fighters were arrested. But is it not a fact that from out of the good number of freedom fighters whose names had already been recommended as freedom-fighters, some were struck off those lists, and later on, the Chief Minister said in a press conference that they had been eliminated and dropped because some of them were dacoits, and when he was asked to clarify what he meant by saying that they were dacoits, it was further clarified by him that during the liberation struggle, some of these freedom-fighters had attacked police stations of the Portuguese, and, therefore, even in their records it was